

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/9437/2020

This the 15th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mohd. Maqbool Khan, s/o Mohd. Anwar Khan, r/o Khandaaypora,
Tehsil Awantipora, District Pulwama.

.....Applicant

(Advocate:- None)

Versus

1. Union Territory of J&K through Commissioner/Secretary to Government, Social Welfare Department, Civil Secretariat, Srinagar/Jammu.
2. Secretary, J&K Services Selection Board, Zum Zum Building, Rambagh, Srinagar.

.....Respondents

O R D E R[ORAL]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference.

2. Even on the last date of hearing i.e. 5.1.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 15.03.2021 for appearance of applicant. It seems



that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed in default for non-appearance of applicant.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

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